NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674A/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MV. Jaspod Vardhan.

L MODRITHY.

Puettii - S. Learn Connsel for Resp for Rajagopal + Raghumathan

ORDER

Counsels representing both the parties are present. Counsel for petitioner submitted that they received counter only yesterday and prayed for time to file reply. Time is enlarged at request with a direction to file reply and furnish copy of the same to the other side prior to the next date of hearing. Both the counsels are also directed to make submissions. Put up on 06.02.2018.

-sd-(S VIJAYARAGHAVAN) Member(Technical)

rsd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)